

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229 - IA/1085(AHM)2022
in
CP(IB) 182 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

SVG Fashion Ltd

.....Applicant

V/s

Arpita Filaments Pvt Ltd

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/RP

: Mr. Nipun Singhvi, Adv. a.w. Mr. Mayur Jugtawat, Adv.

For the Respondent

: Mr. Mohit Gupta, Adv.for R-1 and 2

ORDER

IA/1085(AHM)2022

Ld. Counsel for the applicant submitted that the Liquidator will file substitution application for changing the name of applicant/RP.

The Liquidator is directed to remain present on the next date of hearing.

List the matter on 19.06.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)